



High Court of Tripura
Agartala

Order No. 94

Dated, Agartala, the 30th April, 2016

In continuation of the Order Nos. 43 & 44, dated 12.08.2013, the Hon'ble Chief Justice has been pleased to direct that henceforth no column/space allotted in the '**Filing Slip-cum-First Party Profile**' in respect of Petitioner/Appellant and '**One Party Profile**' in respect of Opposite Party/Respondent shall be kept blank at the time of filing any case and/or *vakalatnama* in the High Court. Unless all the columns are duly filled in conformity with the aforesaid Order Nos. 43 & 44, the related case/*vakalatnama* shall be treated as a 'defective' one and placed before the *Lawazima* Court, till rectification is made by the concerned Advocate(s) by way of furnishing all the required particulars in respect of the parties to that *lis*.

By Order,

Sd/—

(A. Debbarma)
Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2016/ 3994-4017

April 30, 2016

Copy to: —

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Bench Clerk(s), High Court of Tripura, Agartala;
22. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.


(A. Debbarma)
Registrar (Judicial)